

BS

CAT/J/13

CENTRAL ADMINISTRATIVE TRIBUNAL
AHMEDABAD BENCH

O.A. NO. 656/88
T.A. NO.

DATE OF DECISION 14 -7-1994

Mr. Bhanaram N. Parihar

Petitioner

Mr. P.H. Pathak

Advocate for the Petitioner (s)

Versus

Union of India and Others

Respondent

Mr. B.R. Kyada

Advocate for the Respondent (s)

CORAM

The Hon'ble Mr. K. Ramamoorthy Member (A)

The Hon'ble Mr. Dr. R.K. Saxena Member (J)

JUDGMENT

1. Whether Reporters of Local papers may be allowed to see the Judgment ?
2. To be referred to the Reporter or not ?
3. Whether their Lordships wish to see the fair copy of the Judgment ?
4. Whether it needs to be circulated to other Benches of the Tribunal ?

Ne

(14)

Bhanaram N. Parihar
 Chandrika Prasad
 All C/o Quarter No. 311 D
 Railway Colony, Gandhidham
 Kutch.

Applicant.

Advocate MR. P.H. Pathak

Versus

1. Union of India
 notice to be served
 through General Manager
 Western Railway Churchgate
 Bombay.
2. Divl. Commercial Superintendent
 Western Railway, Ajmer.
3. Station Superintendent.
 Western Railway, Gandhidham

Respondents.

Advocate MR. B.R. Kyada.

O R A L O R D E R

In

Date 14-7-94

O.A. 656 of 1988

Per Hon'ble Shri K. Ramamoorthy Member (A)

Mr. Pathak states that he is not pressing the O.A. on the statement of Mr. Kyada that the application is merely on apprehension and no orders have been passed. Mr. Pathak seeks permission to withdraw the O.A. Permission granted. O.A. stands disposed of as withdrawn. No order as to costs.



(Dr. R.K. Saxena)
 Member (J)



(K. Ramamoorthy)
 Member (A)

*AS.